

**Annexure-1**

**Name of the corporate debtor: STT Limited;**  
**Date of commencement of liquidation: 10th December 2019;**  
**List of stakeholders as on:4.3.2021**

**List of secured financial creditors**

(Amount in ₹)

| Sl. No. | Name of creditor    | Identification No.    | Details of claim received |                | Details of claim admitted |   |                                     |  |   |                             |  | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks, if any |
|---------|---------------------|-----------------------|---------------------------|----------------|---------------------------|---|-------------------------------------|--|---|-----------------------------|--|----------------------------|--|--------------------------|------------------------------------|-----------------|
|         |                     |                       | Date of receipt           | Amount claimed | Amount of claim admitted  | Nature of claim   | Amount covered by security interest | Whether security interest relinquished? (Yes/No) | Details of Security Interest  | Amount covered by guarantee | % share in total amount of claims admitted |                            |  |                          |                                    |                 |
| 1       | Shriram EPC Limited | L74210TN2000PLC045167 | 09.01.2020                | 81343690.74    | 81343690.74               | Financial Creditors, Only<br>The Amount Secured By Charge Has Been Taken And No Interest Has Been Allowed | Yes                                 | No   | Exclusive first charge on the amount receivable through Consent Award Dated 28.08.2018 as per the Assignment agreement dt. 07.02.2019 | NIL                         | 100  | NIL                        | NIL  | NIL                      | NIL                                |                 |